

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

112(ND)16

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2018**

**NAME OF THE COMPANY: M/s. Jaipur Investment Ltd.**


**SECTION OF THE COMPANIES ACT: 58 & 96**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present: Mr. Gaurav Jain, Advocate for the Petitioner**

**ORDER**

It appears that jurisdiction of adjudication in this case lies before the Bench at Jaipur. Be listed before the Ld. Registrar on 10<sup>th</sup> October for appropriate orders.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**